

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE,
CHIKKABALLAPURA

Sub: Recruitment to the post of Typist-copyists.

- Ref: 1) This office Notification No.1/2017,
dated: 27.02.2017
2) This office Skill test dated 21.04.2019
and interview dated 27.04.2019.
3) This office order No.ADM 95/2019,
Dated 27.04.2019.

Preamble:

As per office note it appears that vide this office order No.ADM 95/2019, Chikkaballapura, dated 27.04.2019 one Smt.Shashikala K.N. and Smt.Kavya C. are provisionally selected for the post of Typist-copyists. The said provisional selection list was also sent to the concerned candidates through post with a direction to appear for verification of all the original certificates on or before 8.05.2019 between 10 a.m. to 5.30 p.m. Further one Smt.Kavya C. appeared before this office and submitted the original certificates for verification. But Smt.Shashikala K.N. has not appeared before this office even after expiry of date given for appearance for verification of original certificates. Therefore, instead of the said candidate, the candidate in the next merit in the same category may be opted for selection to the post of Typist-copyists as per rules. On perusal of the merit list it appears that four candidates are appeared for the interview and out of them first two candidates are provisionally selected for the post. Now, the candidate in the next merit is Smt.Jyothi K.V. and she may be considered for appointment instead of Smt.Shsshikala K.N., who fails to appear before this office well in time for verification of original testimonials as per the directions given vide order cited under reference No.3. Therefore, I pass the following:

ORDER NO.ADM 99 /2019, CHIKKABALLAPURA, DT.10.05.2019

The below mentioned candidate is provisionally selected to the post of Typist-copyists vide Notification No. cited at reference No.1 above of this office, as detailed below under Additional List.

Sl. No.	Name of the candidates	Category under which selected
01	Jyothi K.V., 1st main, 3 rd cross, Kuruburapet Kolar Taluka-KOLAR District-KOLAR State-KARNATAKA Pincode :563101 Ph. 9108836694	G.M.

The above candidate shall appear for verification of all the original certificates before the Prl. District & Sessions Judge, Chikkaballapura on or before 24.05.2019, between 10 a.m. to 5.30 p.m. on working days of the week without fail. On failure to appear before this office as ordered otherwise, the candidate in the next merit in the same category will be opted.

(S.H.KORADDI)
Prl. District and Sessions Judge.,
CHIKKABALLAPURA.
PRL. DISTRICT AND SESSIONS JUDGE
CHICKBALLAPUR

Copy for information to

1. Concerned candidate.
2. Recruitment file.
3. Proceedings file.
4. Office copy.